GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:154 ANSWERED ON:24.02.2015 REDUCTION IN FUNDS FOR NFSA

Gavit Dr. Heena Vijaykumar; Mahadik Shri Dhananjay Bhimrao; Satav Shri Rajeev Shankarrao; Sule Smt. Supriya Sadanand

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reduced the funds sanctioned for supply of foodgrains under National Food Security Act (NFSA) adversely affecting the interests of large number of poor people in the States including Maharashtra;
- (b) if so, these details thereof and the reasons therefor;
- (c) whether these States have approached the Government for sanction of more funds in this regard;
- (d) if so, the details thereof and the response of the Government thereto; and
- (e) the other steps taken/being taken by the Government to provide food subsidy to people who are below poverty line especially in the State of Maharashtra?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a): No Madam.
- (b): Does not arise in view of (a) above
- (c) to (e): Under the National Food Security Act (NFSA), 2013, States/UTs are eligible to receive subsidized food grains as per coverage determined for each State/UTs and the foodgrains entitlements. In case of Maharashtra as per the coverage and entitlements a quantity of 168425 MT of Rice and a quantity of 215341 MT of Wheat is being allo- cated under NFSA since January, 2015.